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Title: Need to scrap three agricultural laws and grant Minimum Support Price (MSP) to farmers in Punjab.

**\*SHRI MOHAMMAD SADIQUE (FARIDKOT):** Thank you Hon. Chairman Sir.

First of all, I pray to God that the Hon. Lok Sabha Speaker Shri Om Prakash Birla ji recovers from Covid-19 soon.

Sir, Punjab's agriculture is an ideal development model. Kindly give me ample time. I want to raise the issue of farmers and the issue of the 3 black agriculture laws.

Sir, when we talk about scrapping the 3 Agriculture Laws, the ruling party MPs say that these bills have been passed in both the Houses of Parliament. So, they cannot be scrapped now. When we tell them that in Rajya Sabha, the ruling party members needed to pass these laws were not present in adequate numbers, they say that these laws were passed by a majority voice vote.

Hon. Chairman Sir, rules were flouted in Rajya Sabha and the ruling party got it passed there.

Punjab is the ideal development model as far as agriculture is concerned. During farming season, everyone in Punjab is busy. Shri Dhani Ram Chatrik ji has written:

“Do the harvesting of crop

Pay the contractors and money-lenders.

All are very happy,

The Jats have come to enjoy the fair.”

When the produce of farmers come to ‘Mandis’ for selling, the entire place is filled with happy farmers. We all in the Opposition and in the Treasury benches know this. But, the ruling party members have their compulsions. So, they remain silent.

Sir, I urge upon you that MSP be granted to Punjab by including it in a law. Government procurement leads to increase in the income of farmers. It gives a boost to the business. People get employment.

So, all 3 black Agriculture Laws should be scrapped and granting of MSP to farmers should be included in a law. Jai Hind. Jai India.

Thank you.